



HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)

File No.:- MA NO.05/2020

Titled

Khulbhushan Khullar and others

V/s

Sunita Kapoor and others .

..... Petitioner(s)/Appellant(s)

..... Respondent(s)

Notice to the respondent (s): -

1. Sunita Kapoor

D/o Shri Nand Gopal Khullar

W/o Satinder Kapoor

R/o H.no.17 Vedic Bihar

Sondhi Nursing Home Lane Haridwar.

Through her Attorney Sonia Kapoor W/o Manish Dhingra D/o Smt. Sunita Kapoor

Trikuta R/o Both Residents of H.NO.17 Vedic Bihar, Sondhi Nuursing Home Lane, Haridwar,

Uttrakhand and Saurab Trikha S/o Sh. S.I. Trikha R/o 36A,Sewak Ashram Road,

Dehradun,Uttrakhand.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 29.08.2022 10.00 A.M. or the next working day if 29.08.2022 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 22nd day of July 2022 at Jammu.


Registrar Judicial
High Court of J&K & Ladakh
Jammu.

No.:- 5095

Dated:- 22-07-22

Copy of the above forwarded to:

1. The Editor Times of India, Jammu with the direction to published the notice in the newspaper at Dehradun, Uttrakhand. The cutting of the Newspaper be sent to this Registry immediately after publishing.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

2
Registrar Judicial
High Court of J&K & Ladakh
Jammu.